



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 20/2022/EZ



SUPROVA PRASAD

.....APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT FORESTS & CLIMATE CHANGE
& ORS.

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF
SECRETARY, GOVERNMENT OF WEST BENGAL.

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Filed by:

Sibajyoti Chakrabarti

)
Advocate

Calcutta High Court

State of West Bengal

06 JAN 2024

07 JAN 2024

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SECRETARY, GOVERNMENT OF WEST BENGAL.

Most Respectfully Sheweth

I, Bhagwati Prasad Gopalika, S/o Satyanarayan Prasad Gopalika, aged about 59 years, by faith- Hindu, by working as the Chief Secretary, Government of West Bengal having office at Nabanna, 325, Sarat Chatterjee Road, Howrah, , do hereby solemnly declare and state as follows:-

1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before this Hon'ble Tribunal.

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2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench on 09.10.2023 wherein there was a direction to constitute a Committee comprising of Chief Secretary, Government of West Bengal as Chairman with Additional Chief Secretary, Department of Environment , Government of West Bengal and Member Secretary, West Bengal Pollution Control Board and other members as the Chief Secretary may appoint to aid, advise and assist him in the framing of and implementation of scheme/schemes within a prescribed time frame for prevention at source and throwing of waste of sewage through municipal drain outlets draining from the various Municipalities and Panchayats into the Hooghly/Ganga and maintenance of cleanliness at all times of the Ganga Ghats on both banks of the River Hooghly.



3. That in compliance with the aforesaid directions, a Committee was constituted vide Memo No.2698/EN/3C-05/2023 dated 24.11.2023 under the Chairmanship of the Deponent comprising the stakeholder Departments to frame and implement schemes for prevention at source and throwing of waste of sewage through municipal drain outlets draining from the various Municipalities and Panchayats into the Hooghly/Ganga and maintenance of

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cleanliness at all times of the Ganga Ghats on both banks of the River Hooghly.

Copy of Notification of the Committee is annexed herewith and marked as **Annexure R/1**.

4. A meeting was held on 18.12.2023 under the Chairmanship of the Deponent wherein all the stakeholder Departments and the District Magistrate (the Ex-officio Chairman of District Ganga Protection Committee) of North 24 Parganas, Howrah, Murshidabad, Malda, South 24 Parganas, Nadia, Hooghly, Purba Medinipur and Purba Bardhaman were present.

5. That the following decisions were taken in the meeting :-

- i. In compliance with the directions of this Hon'ble Tribunal *vide* orders dated 09.10.2023 and 01.12.2023, the Solid and Plastic Waste Management in and around the Hooghly (Ganga) river ghats is to be regularly done.
- ii. Mass awareness Programme including Information, Education and Communication (IEC) Activities may be conducted for protection and abatement of pollution of the Hooghly (Ganga) river and for maintenance of cleanliness at all times of the Ganga Ghats on both banks of the river Hooghly.
- iii. District Magistrate is the Ex-officio Chairman of District Ganga Protection Committee(s) who shall file their reports disclosing



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information on Sewage, Municipal Solid Waste Disposal, Construction and Demolition Waste, Industrial Effluent Discharge, Regulation of Flood Plain Zone, Bio-Medical Waste, Mining and other related matters within due time complying with the directions of the Principal Bench, Hon'ble National Green Tribunal in O.A.200/2014.

Copy of the Minutes of the Meeting dated 18.12.2023 is annexed herewith and marked as **Annexure- R/2**.



5. That District Magistrate, Hooghly has reported that action has been taken by Hooghly District Ganga Protection Committee for preventing the throwing of sewage into the river. Steps have been taken for the purpose of cleanliness of Ganga Ghats on both banks of river.

Copy of the report of District Magistrate, Hooghly is annexed herewith and marked as **Annexure- R/3**.

Similarly, other districts are also taking steps to prevent the throwing of sewage into the river and cleanliness of Ganga Ghats which will be included in the report of O.A.200/2014.

6. It is humbly prayed before this Hon'ble Tribunal that since the issues raised in the O.A.20/2022/EZ are already being dealt in O.A.200/2014(M.C. Mehta -vs- Union of India & Ors.) i.e. pollution abatement and rejuvenation of river Ganga and its tributaries, river front development and other related issues state wise, district wise and city

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wise covering the entire stretch from where the Ganga and its tributaries flow , the instant matter may be considered to be combined with O.A.200/2014.

Identified by me
Sibojyoti Chakrabarti
Advocate
State of West Bengal
17.01.2024

Bhagwati Prasad Gopalika

DEPONENT



BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

VERIFICATION


I, Bhagwati Prasad Gopalika, Chief Secretary , Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the affidavit is false and nothing has been concealed.

Verified at Kolkata this 15th day of January, 2024.

Identified by me
Sibojyoti Chakrabarti
Advocate
State of West Bengal
17.01.2024

Bhagwati Prasad Gopalika

DEPONENT


S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

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Sl. NO. 491/2024

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**Government of West Bengal
Environment Department**

Prani Sampad Bhavan, 5th Floor, LB-2, Sec-III, Salt Lake, Kolkata-700 106

No. 2698/EN/3C-05/2023

24th
Kolkata, November, 2023

NOTIFICATION

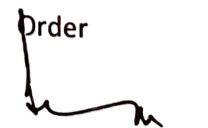
In pursuance of the Order of the Hon'ble National Green Tribunal, Eastern Bench dated 09.10.2023 in Original Application No. 20/2022/EZ [Suprova Prasad Vs Ministry of Environment Forests & Climate Change & Ors] (Copy of the Order enclosed), the Governor is hereby pleased to constitute a Committee for sewage management and maintenance of cleanliness of the Ganga Ghats on both banks of the river Hooghly comprising the following members :

- | | |
|---|------------------|
| 1. Chief Secretary, Govt. of West Bengal | Chairman |
| 2. Additional Chief Secretary, Forests Department | Member |
| 3. Principal Secretary, Environment Department | Member |
| 4. Principal Secretary, Irrigation & Waterways Department | Member |
| 5. Principal Secretary, Urban Development & Municipal Affairs | Member- Convenor |
| 6. Member Secretary, National Mission for Clean Ganga | Member |
| 7. Chairman, Kolkata Port Trust | Member |
| 8. Member Secretary, West Bengal Pollution Control Board | Member |
| 9. Municipal Commissioner, Kolkata Municipal Corporation | Member |
| 10. Commissioner, Howrah Municipal Corporation | Member |
| 11. Director, State Urban Development Agency | Member |
| 12. Chairman, West Bengal Bio- Diversity Board | Member |
| 13. Project Director, State Programme Management Group | Member |

The scope of the Committee is to aid, advise and assist the Chief Secretary in the framing of and implementation of Scheme/schemes within a prescribed time frame for prevention at source and throwing of waste of sewage through municipal drain outlets draining from the various Municipalities and Panchayats into the Hooghly/Ganga; and maintenance of cleanliness of the Ganga Ghats on both banks of the river Hooghly.

The Committee may co-opt other members as and when required.

By Order


Chief Secretary to the
Government of West Bengal

Minutes of the meeting held on 18th December, 2023 under the Chairmanship of the Chief Secretary, Government of West Bengal regarding HNGT matter of O.A. No. 200 of 2014, Principal Bench and O.A. No. 20 of 2022, Eastern Zone Bench.

In the Chair:	Chief Secretary, Government of West Bengal
Meeting Date:	18 th December, 2023
Meeting Venue:	Conference Hall, 13 th Floor, Nabanna
Meeting Time:	12:00 Noon onwards

➤ List of participants annexed at **Annexure -A**

For complying with the directions of Hon'ble NGT *vide* orders dated 09.10.2023 and 01.12.2023 in Original Application No.20/2022/EZ and orders dated 24.11.2023 and 06.12.2023 in Original Application No.200/2014/Principal Bench, the Chief Secretary, Government of West Bengal had chaired the meeting.

The District Magistrates (the *Ex-Officio* Chairman of District Ganga Protection Committee) of North 24 Parganas, Howrah, Murshidabad, Malda, South 24 Parganas, Nadia, Hooghly, Purba Medinipur and Purba Bardhaman (through virtual mode), the Municipal Commissioner, Kolkata Municipal Corporation and the Commissioner, Howrah Municipal Corporation were present in the meeting.

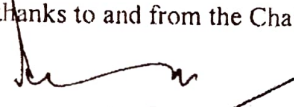
At the onset, Chief Secretary, Government of West Bengal welcomed all the participants and thereafter Program Director, WBSPMG & Senior Special Secretary, Department of UD & MA had briefed and explained the discussion points of the meeting. After that, a threadbare discussion was held among the participants and following discussion and decisions were taken.

- ✓ It was decided that concerned District Magistrates, the *Ex-Officio* Chairman of District Ganga Protection Committee(s) shall file their Reports in form of Affidavit by disclosing information on Sewage, Municipal Solid Waste Disposal, Construction and Demolition Waste, Industrial Effluent Discharge, Regulation of Flood Plain Zone, Bio-Medical Waste, Mining and other related matters within due time for complying with the directions of HNGT *vide* orders dated 24.11.2023 and 06.12.2023 in Original Application No.200/2014/Principal Bench. Environment Department being the Nodal Department on behalf of Hon'ble Chief Secretary in NGT matters, the Chairman of the DGC's, KMC and Department of UD & MA may send their Reports to the Environment Department for further actions.

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- ✓ In the first meeting dated 18.12.2023 under the Chairmanship of Chief Secretary, GoWB with regard to Hon'ble NGT matter being Original Application No.20/2022/EZ, it was decided that for complying with the directions of Hon'ble NGT *vide* orders dated 09.10.2023 and 01.12.2023, the Solid and Plastic Waste Management in and around the Hooghly (Ganga) river ghats is to be regularly done.
- ✓ It was decided that mass awareness Programme including IEC Activities may be conducted for protection and abatement of pollution of the Hooghly (Ganga) River and for maintenance of cleanliness at all times of the Ganga Ghats on both banks of the river Hooghly.
- ✓ It was decided that as the Principal Bench of HNGT in Original Application No.200/2014 is considering the issues relating to pollution abatement and rejuvenation of river Ganga and its tributaries, river front development and other related issues, therefore, a prayer may be placed before Eastern Zone Bench of HNGT so that the matter being Original Application No.20/2022/EZ may be considered to be combined with Original Application No.200/2014.


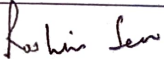


Since there were no other issues to discuss, the meeting ended with a vote of thanks to and from the Chair.


Chief Secretary, Government of West Bengal

7th meeting of the State Ganga Committee

Date: 18-12-2023 at 12:00 Noon

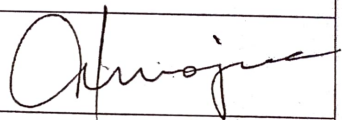

Venue: Conference Hall (13th Floor) of Nabanna

Sl No.	Name	Designation / Organization	Contact No.	Email ID	Signature
1.	Dr. Hari Krishna Dwivedi, IAS	Chief Secretary to the Government of West Bengal & Chairperson, State Ganga Committee, West Bengal			
2.	Kunick Kumar	Additional Chief Secretary, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SPMG			
3.		Additional Chief Secretary, Department of Finance & Ex-Officio, Member of the State Ganga Committee of SPMG			
4.		Principal Secretary, Department of Environment & Ex-Officio, Member of the State Ganga Committee of SPMG			
5.	P. K. Mishra	Principal Secretary, Department of Irrigation & Waterways & Member of the State Ganga Committee of SPMG			
6.		Principal Secretary, Department of Water Resources & Investigation & Ex-Officio, Member of the State Ganga Committee of SPMG			
7.		Principal Secretary, Department of Urban Development & Municipal Affairs & Ex-Officio, Member of the State Ganga Committee of SPMG			
8.		Chief Executive Officer, Kolkata Metropolitan Development Authority in the rank of Principal Secretary & Ex-Officio Member of the State Ganga Committee of SPMG	93317 63640	bkoffice9@gmail.com	

Attendance sheet7th meeting of the State Ganga Committee

Date: 18-12-2023 at 12:00 Noon

Venue: Conference Hall (13th Floor) of Nabanna

Sl NO.	Name	Designation / Organization	Contact No.	Email ID	Signature
9.		Principal Secretary, Department of Public Health Engineering & Ex-Officio, Member of the State Ganga Committee of SPMG			
10.		Chairman, West Bengal State Pollution Control Board & Ex-Officio, Member of the State Ganga Committee of SPMG			
11.		Principal Chief Conservator of Forest, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SPMG			
12.	Prof. Arunabha Majumder	Department of School of Water Resources, Jadavpur University, Member of the State Ganga Committee of SPMG	9830305218		
13.		Chief Engineer, Head Quarters, Directorate of Public Health Engineering & Member of the State Ganga Committee of SPMG			
14.	Prof. Anirban Gupta	Department of Civil Engineering, IEST, Shibpur, Member of the State Ganga Committee of SPMG	9830242717	anirban@civil.iests.ac.in	
15.		Chief Scientist, West Bengal State Pollution Control Board & Member of the State Ganga Committee of SPMG			

7th meeting of the State Ganga Committee

Date: 18-12-2023 at 12:00 Noon

Venue: Conference Hall (13th Floor) of Nabanna

16.		Member Secretary, West Bengal State Pollution Control Board				
17.		Municipal Commissioner in the rank of Principal Secretary, Kolkata Municipal Corporation				
18.		Secretary, Land and Land Reforms Department				
19.		Commissioner of Police, Bidhanagar Commissionerate/His representative				
20.		Senior Special Secretary (NG), Department of UD & MA				
21.	Capt. Abhijit Ghosh	Director Marine Dept., SMPK	9836298699	amd@kolka staportbrust. gov.in		
22.	Dharamdeo Rai IAS	CEO, Dept of Env	980004000	wb160@p.s.nic.in		
23.	Biswajit Ghosh, IPS	DCP (HB) Bidhanagar Police Commissionerate	9147889988			Biswajit 18/12/23
24.	S. Ghoshal	Director, SUDA				S. Ghoshal 18/12/23
25.	Joy Chandra	Additional Secretary UD&MA Dept				Joy Chandra 18.12.2023

Attendance sheet7th meeting of the State Ganga Committee

Date: 18-12-2023 at 12:00 Noon

Venue: Conference Hall (13th Floor) of Nabanna

26.	Dharal Jain	Commissioner, HMC	Commissioner.@gmail.com	9619722660	Jain 18/12/23
27.	K. Radhika Aiyas	Project Director, Keipp.	hannah	760224305	Aiyas 18/12/23
28.	Pratik Primal	APD, WBSJPMG		9378591953	Primal 18/12/23
29.	ASRAFUL ISLAM	C.E., KMDA.		8479817935	Islam
30.	MOUMITA MITRA	Law officer	ngt.udma@gmail.com	7278286197	Mitra
31.	Sujay Mitra	Chief Manager - Planning & Monitoring			Mitra
32.	Suman Saha	CE(E/M), KMDA	sahasuman@yahoocoin.	9881567289	Saha
33.	DR. SUKDEB DAS	Spl. L.O., UD & MA Dept.	ngt.udma@gmail.com	8777838150	Das
34.	Kingshore Roy	Chief Engineer, MED	kingshoreroy@cpmail.com	9038005567	Roy

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Attendance sheet7th meeting of the State Ganga Committee

Date: 18-12-2023 at 12:00 Noon

Venue: Conference Hall (13th Floor) of Nabanna

Sl NO.	Name	Designation / Organization	Contact No.	Email ID	Signature
35.	विशंकर	श्रीमान प्रसाद मुर्खी, जे.के. कॉमिश्नर, मुंबई	9162718700	vshankar@kolkataport-trust.gov.in	
36.	Dr A.K Nath	Syama Prasad Mukherjee Port, Kolkata	9674720054	aknath@kolkataport-trust.gov.in	
37.	P. P. Datta	DD	9836298692	pardha@kolkataport-trust.gov.in	
38.	R. Murgai	SMPK	9674720069	r.mukherjee@kolkataport-trust.gov.in	
39.	Dr. T. K. Gupta	CTA, WBPCB	9830024276	cta.wbpcb@gmail.com	
40.	SHIBASI BANOPADHYAY	EECS/CHO, KMC	9674130926	sb_bhaloband@gmail.com	
41.	Gunjan Sankar	AYCE (U)/KEMP/KMC	9836816981	gunjan1976@gmail.com	
42.	Kamala Baran	DE, KMCB	9830762276	KamalaBaran14@gmail.com	

43. Prantik Ray
44. Rajib Saha
45. R. K. Jais

CE, GMP
CE, SDSSNM
Director, (F&E)

9836801801
8448899213

kmd@gmp@gmail.com
sdkmd@gmail.com



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Annexure R/163

GOVERNMENT OF WEST BENGAL
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE AND
DISTRICT LAND & LAND REFORMS OFFICER, HOOGHLY
JIBAN PAUL'S GARDEN, HOOGHLY - 712103
PH. - (033) 26802097/98, FAX - 91-33-26800578
Email : dllrohugli@gmail.com

Memo No. 6401

Dated:

06 .12.2023

To
The Director,
IESWN & Principal Secretary,
To the Government of West Bengal, Department of Environment,
Pranisampad Bhawan, 5th Floor, LB-2, Sec-III, Salt Lake,
Kolkata- 700106.

Sub: In the matter of Original Application No. 20/2022/EZ/Bench [Suprova Prasad vs Ministry Of Environment Forests & Climate Change & Others]
Ref: Your Office memo no. 2711/EN/3C-05/2023 dt 01.12.2023.

Sir,

In reference to the above subject, following information is being stated for favour of kind perusal:

I. A list of municipalities/panchayats with name of block and subdivision under whose jurisdiction the river flows:

SL No.	Name of the Municipality/ Panchayat	Name of the Block	Name of the Sub-division	Remarks
1	Uttarpara-Kotrung Municipality	Serampore-Uttarpara	Serampore	
2	Rishra Municipality			
3	Serampore Municipality			
4	Baidyabati Municipality			
5	Champdani Municipality	Singur at Khalisani	Chandannagar	
6	Bhadreswar Municipality			
7	Chandannagar Municipal Corporation			
8	Hooghly-Chinsurah Municipality	Chinsurah-Mogra	Sadar	
9	Bansberia Municipality			
10	Chandrahati-I			
11	Chandrahati-II	Balagarh		
12	Dumurdaha Nityanandapur-I			

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13	Dumurdaha Nityanandapur-II	Balagarh	Sadar	1164
14	Sija Kamalpur			
15	Jirat			
16	Sripur-Balagarh			
17	Somra-I			
18	Somra-II			
19	Guptipara-I			
20	Guptipara-II			
21	Charkrishnabati			

II. Action taken up by these local authorities for preventing the throwing of sewage into the river.

That the following steps have been taken for prevention and control of pollution in river Ganga by the Hooghly District Ganga Protection Committee in rural areas: -

- a. **Sewage Management-** In rural areas under Hooghly District for sewage management there are construction of drain, Soak Pit, Leach Pit, Domestic Pit, use of grey water in household for kitchen garden, construction of community Soak Pit etc. under process.
- b. **Septage Management-** In rural areas under Hooghly District initiatives have been taken for pumping the septage out of the tank and transport it to a treatment facility.
- c. **Solid Waste Management-** In few rural areas solid waste management is running which collect Biodegradable and Non-Biodegradable waste from house to house and treated at central processing unit by segregation etc. for preparation of Bio-Fertilizer production and in some areas the work is under process.
- d. **River Front Development including construction of Crematoria-** In few rural areas' initiatives have been taken for construction of crematories and work is under process. In a few areas crematory with facilities for treatment of ashes, waste etc. is running.
- e. **Other associated activities undertaken by DGPC-** Numerous awareness program had been conducted this year. In order to create awareness and disseminate information among the local people IEC activities have been undertaken in rural areas. In order to prevent soil erosion, land protection and pollution initiatives have been taken to protect the ghat and sustainable trees have been planted where necessary. In rural areas for landscaping and beautification different types of activities have been undertaken such as wall writing at different schools and market wall. Numerous awareness programmes have been conducted to clean Ganga and save Ganga.

That under Hooghly District, Ganga Towns which come under consideration of National Mission for Clean Ganga are Chandannagore, Baidyabati, Bhadreswar, Champdani, Konnagar, Hooghly-Chinsurah, Rishra, Serampore, Uttarpara-Kotrung.

The following steps have been taken by the Hooghly District Ganga Protection Committee for prevention and control of pollution in river Ganga in urban areas: -

- a. **Sewage Management-** In urban areas under Hooghly District the quantity of sewage generation is 162.83MLD (approx.). In urban areas there are 6 number of Sewage Treatment Plants existing and one Sewage Treatment Plant is under construction at Hooghly-Chinsurah. Proposal for construction of two Sewage Treatment Plant has been sent to the competent authority.
- b. **Drains-** In urban areas 131 drains are existing and all the drains have been duly netted as per directions given by Hon'ble NGT under O.A.600 of 2018. These drains are regularly cleaned by the concerned Urban Local bodies and are being intercepted and diverted to the nearby Sewage Treatment Plants/Proposed Sewage Treatment Plants in a phased manner.
- c. **Septage Management-** Septage is being regularly co-treated in the existing Sewage Treatment Plants. 3 number of Faecal Sludge Treatment Plant at Uttarpara, Bhadreswar, and Bansberia have been proposed in the district.
- d. **Industrial Pollution Control-** In urban areas under Hooghly District there are 9 no. of Gross Polluting Industries existed and at present all these industries have complied with the standard.
- e. **Solid Waste Management-** In urban areas under Hooghly District, every day fresh waste which has been generated is collected and segregated and transported for waste processing. In Hooghly district the work of processing legacy waste has been completed in Chandanagore Municipal Corporation and in Hooghly Chinsurah, Baidyabati, Champdani, Rishra, Serampore, Uttarpara-Kotrung, Konnagar and Bhadreswar the work has been started for processing the legacy waste and in Bansberia the work is under process.
- f. **River Front Development including construction of Crematoria-** In urban areas under Hooghly District there are total 9 nos. of crematories are existing and proposal for construction of 2 nos. crematories in Tibeni and Bansberia has been sent to the appropriate authority.
- g. **Bio-Medical Waste Management-** In Hooghly District there are 634 Health Care Units existing. Every day 1694.91kg Bio-Medical waste generated and disposed in Common Bio-Medical Waste Treatment Facilities.
- h. **Other associated activities undertaken by DGPC-**
 - Total 6 number of meetings organized by Hooghly District Ganga Committee among which 1st meeting held on 27.06.2022, 2nd meeting held on 21.07.2022, 3rd meeting held on 28.11.2022, 4th meeting held on 19.01.2023, 5th meeting held on 22.05.2023 and 6th meeting held on 30.11.2023.
 - In order to create awareness total 11 nos. of awareness programme have been conducted by the Hooghly District Ganga Protection Committee such as Ganga Utsav 2022 held on 04.11.2022 at Roy Ghat in Ward No.7 under Serampore Municipality, Mega Ganga Utsav 2022 held on 22.11.2022 to 24.11.2022 at Joraghat Chandni, Stand Road under Chandannagore Municipal Corporation, Ghat pe Haat held on 01.06.2023 to 05.06.2023 at Khamarpara

Kundu Ghat under Bansberia Municipality, Mission life campaign on Ganga pollution abatement held on 01.06.2023 to 05.06.2023 at Khamarpara Kundu Ghat, Saptarshi Ghat & Tribeni Ghat, under Bansberia Municipality, International Yoga Day on Ganga pollution abatement held on 21.06.2023 at Maa Tara Ghat, Chatu Ghat and BS Park Ghat in Baidyabati Municipality, Swachhata Pakhwads in Ganga adjacent ghats held on 25.03.2023 at Mayurpankhi Ghat, Joraghat, Annapurna Ghat, Sandeswar tala Ghat, and Bakultala Ghat under Hooghly Chinsurah Municipality, Swachta Hi Seva held on 02.10.2023 at ChuchuraJoraghat and KBNSM School under CHandannagore Municipal Corporation, Ghat pe Haat held on 03.10.2023 to 04.10.2023 at Nimai Tirtha Ghat under Baidyabati Municipality, Ghat pe Haat held on 24.09.2023 to 30.09.2023 at SripurBalagarh Gram Panchayat, Balagarh Development Block, World Unity Day on Ganga pollution abatement held on 31.10.2023 at SripurBalagarh Gram panchayat, Balagarh Development Block, Ganga Utsav 2023 held on 04.11.2023 at BansberiaKhamarpara Kundu Goli Ghat under Bansberia Municipality.

- Different IEC activities have been undertaken by the Hooghly District Ganga Protection Committee such as Azadi Ka Amrit Mahotsav held on 15.08.2023, Ghat par Haat held on 20.08.2022 to 21.08.2022, Conducting Inauguration & Foundation stone on STP sites of Namami Ganga Project held on 30.12.2022, Tableau Campaign for 15 days held on 17.01.2023 to 31.01.2023, Wall painting on pollution abatement with active public participation held on 25.03.2023, Chacha Chowdhury Comic Book Distribution regarding Ganga Pollution abatement held on 04.09.2023 and Mega Ganga pollution abatement held on 19.10.2023 to 24.10.2023.

III. List of further actions proposed by these local authorities and funding arrangement for the same:

1. Regarding proposal for renovation of Neimartirtha Ghat under SCM Road in Baidyabati Municipality so received from Karmadhayaksha, P-K-O-P Sthayee Samity, Hooghly Zilla Parishad vide memo no. 884/HZP, dtd. 27.06.22, EE, Lower Damodar Division-II been requested to prepare urgent dpr in this regard including community toilet facility, VAT, sufficient Solar LED lights and to place the same at one's before dgc for taking up the matter with WBSPMG on priority basis;
2. The issue of urgent requirement of barricade to prevent river erosion due to curved river near Dey Ghat in Serampur Municipality, EE, Lower Damodar Division-II been requested to prepare DPR in this regard and to place the same at once before DGC for taking up the matter with WBSPMG on priority basis;
3. District Magistrate and Chairperson, DGC, Hooghly has requested EE, Lower Damodar Division-II to immediately submit DPR for the work "Protection to the right bank of river Hooghly for a length of 300 metre at Rasulpur Char in

connection with Intake structure of PHED" in Balagarh for taking subsequent course of action in this regard;

4. EE, Lower Damodar Division-II, PWD, Hooghly Division have been requested to jointly visit the existing River Erosion going on near river Embankment besides Hooghly Circuit House and to submit their findings at once before DGC, Hooghly for subsequent actions;
5. Regarding plantation activity needed to be taken decides River Ganga Embankment in Hooghly District, as requested by representative of DFO, Howrah Division, it has been decided that local Gram Panchayat and ULB may issue respective NOC in this regard to Forest officials in proper consultation with I&W official;
6. WBPCB, Hooghly Region at Dankuni, as per latest NGT order, trash track to be set up in Baidyabati Khal, for which, immediate dismantling of old sluice gate to be done for which prior commencement of work, through joint visit by EE, Lower Damodar Division-II, WBPCB, Dankuni and ULB officials;
7. Regarding industrial pollution issues, Environment Engineer, WBPCB, Hooghly Region at Dankuni has informed that presently in Hooghly District, there are 12 nos. of grossly polluting industries (GPI) situated besides River Ganga whose activities related to effluent treatment, disposal of chemical hazards are being constantly looked after by WBPCB officials. The SOP regarding effective processing technologies to be taken by industries been vividly explained by her and Secy, Hooghly District Chamber of Commerce been appealed on behalf of DGC to ask all his members to abide by all relevant SWM norms, WBPCB norms for running their industries besides River Ganga.

IV. Nature of obstacles, challenges faced by the District Administration in the prevention of falling of municipal waste into the river:

Soil Erosion, Water pollution and lack of awareness of the people are the main obstacles to the district. Maintaining the quality of water in river Ganga and its tributaries is also our main motto and following steps are being taken up:

- Supervise the handling and management of Solid Waste and Liquid Waste in and around river Ganga by ULBs and GPs under SWM rule in close liason with Zilla Parishad, SUDA, KMDA;
- Making adequate arrangements in the drains starting at least 1 km from river confluence for trapping the solid waste into river Ganga;
- To monitor regular cleaning of Ganga;
- Making necessary arrangements for the cleaning of all ghats/ banks of river Ganga so that no Municipal or Rural Solid Waste or polluting methods enter into Ganga at any point of time;
- Taking appropriate action for imposition of penalties including fine by ULBs

and GPs on defaulters polluting river Ganga;

- To take action on the adverse report as reported time to time by Ganga safety auditors;
- To prevent any interruption of flow in the river Ganga in the district and to find out the reasons therefore;
- To maintain the quality of water in river Ganga and its tributaries and to take remedial action in respect thereof;
- To prepare ULB as well as GP wise detailed information of ghats, of crematoriums (either wooden or electrical), STPs (Sewage Treatment Plant) (functional or ongoing or non-functional), RFDs (River Front Development), No. of polluting industrial units and nos. of polluting industrial units not having effluent treatment plant, place details of discontinuity of water in river Ganga, solid waste dumps identified for management within 1 km of the river bank;
- On the basis of such above mentioned ULB as well as GP wise information, Action Plan for FY 2022-23 with ULB and GP wise proposed activities with proposed expenditure to be prepared and to be sent to WBSPMG;

V. Steps taken up and propose for maintenance of cleanliness and all times of the Ganga ghats on both banks of the river Hooghly.

Waste collection Bin have been placed at all the access points of every ghats of river Ganga.

Nettings have been done at the outfall of drains to prevent solid waste into Ganga River.

IEC activities have also been done regularly awaring people not to litter into Ganga River.

Cleanliness of outfall drains and removal of garbage are being done regularly by the concerned ULB/ Gram Panchayats.

The Annual Action Plan 2022-23 for communication and Public Outreach Activities of WBSPMG for Hooghly District so prepared by WBSPMG been approved by National Mission for clean Ganga (NMCG) and been communicated to DGC, Hooghly by WBSPMG vide no. 3743-NGRBA/SPMG/IEC-Activities-427/2017-P-1/2018 dt. 11.11.2022 which is comprising of four parts, namely:

1. Wall painting on pollution abatement with active public participation (105 sq. ft. with total budget of Rs. 10,500/-);
2. Installation of 4(four) nos. of hoarding with flexes carrying messages of Ganga Pollution abatement in strategic point (Average 40 sq. ft. of each with total budget of 40,000/-);
3. Tableau camping for 15 days with folk performance we total budget of 1,05,000/-;


4. 2 nos. of cultural programs on River Ganga Pollution with sensitization workshop engaging school and college students with total budget of 1,50,000/-

On cleanliness drive in Ganga ghats, local folk and cultural performances concerning pollution abatement of River Ganga along with sensitization workshop with farmers regarding natural farming and events engaging school and college students being held in Neimartirtha Ghat in Baidyabati Municipality and in Shyamsundar Ghat in Bhadreswar Municipality.

15 day mega tableau campaign held on and from 17.01.2023 to 31.01.2023, disseminating various IEC messages on making our River Ganga clean, SLWN, plastic waste management, E-waste, EODB been also launched at New Collectorate Building of District Magistrate and Chairperson, DGC, Hooghly with Lok Shilpis for performing folk songs, performances on daily basis and the said tableau will cover all major and minor Ganga River ghats in all ULB in Hooghly District from the end of DI & CO Hooghly within the approved budget of WBSPMG.

Encl: As stated.

Yours faithfully,


06.12.23

**Additional District Magistrate
and District Land & Land Reforms Officer,
Hooghly.**

Memo No. 6401/1(4)

Dated: 06 .12.2023

Copy forwarded for information and taking necessary action to:

1. The O/C Environment, Hooghly.
2. The O/C M.A., Hooghly
3. The O/C, R.M. Section, Hooghly.
4. The CA to District Magistrate & Collector, Hooghly.


06.12.23

**Additional District Magistrate
and District Land & Land Reforms Officer,
Hooghly.**

22



☎ 2632-6554
 OFFICE: 2632-0443
 SATYAJIT ROY BHAWAN: 2632-3605
 FAX: 91-33-2632-0443

OFFICE OF THE MUNICIPAL ADMINISTRATORS BAIDYABATI
 P.O. – SHEORAPHULI, DIST. – HOOGHLY, PIN – 712 223

Memo No. – 0113/C-42/2023-24

Date – 29/11/2023

To,
 The Sub-Divisional Officer,
 Serampore, Hooghly,

Action Taken Report

Ref memo no.821 (6) / No3/Srp dated. 28.11.2023

- (1) We have a 6.0 MLD sewage treatment plant where 2 lifting station have already been installed, which is totally maintained and supervised by KMDA, 15 no of I.N.D gates which is connected to the sewage network pipeline. Apart from that those two drains which are not connected to the sewage network there already screeners have installed at the mouth of outfall.
- (2) Our main concern is baidyabati khal passes through our Municipality Jurisdiction area whose drainage water outfall is river Ganga, cause the water of Baidyabati Khaal is highly polluted which is already renovated by irrigation department but water quality is very worse. We have already send a letter to the irrigation department dated 29.06.2019 regarding the matter, so we have earnest request to purify the water as soon as possible so that discharging water to river Ganga became environment friendly.
- (3) We have total 11 Ghats, those Ghats have been regularly cleaned, where IEC message and litter bins installed and we are practicing to collect the segregated waste from those litter bins.
- (4) For the immersion and chat puja purpose those 5 Ghats which is used in our Municipality area where IEC message spread through banners, leaflets, miking, to curb pollution of river Ganga and sufficient been has also provided to collect used flowers and other puja related items.

Encl: As stated


 Pintu Mahato
 Chairman
 Baidyabati Municipality
 Chairman
 Baidyabati Municipality



☎ 2632-6554
OFFICE: 2632-0443
SATYAJIT ROY BHAWAN: 2632-3605
FAX: 91-33-2632-0443

OFFICE OF THE MUNICIPAL COUNCILLORS BAIDYABATI
P.O. – SHEORAPHULI, DIST. – HOOGHLY, PIN – 712 223

Memo No. – 731/C-42

Date – 29/06/2019

To
The Executive Engineer,
Irrigation Department, WB. Govt.
Lichubagan, Chandannagar
Hooghly - 712136

Sub: Complain about the polluted water of Baidyabati Khaal discharging into Ganga river.

Sir/Madam,

This is to inform you that, as per the NGT (National Green Tribunal) guideline we have installed screeners in 24 small outfalls discharging into the river Ganga. But unfortunately we have not been able to install screener at the biggest outfall, known as Baidyabati Khaal is under the jurisdiction of your department. Also the water of Baidyabati Khaal is highly polluted, therefore we are requesting you to take necessary action to control the pollution spread into the Baidyabati Khaal and install screeners in the Khaal so that the direct fall of garbage into the Ganga river can be controlled.

Please take necessary action in urgent basis.

Thanking you,

Yours faithfully,
Sd/-
Chairman
Baidyabati Municipality

Date : 29/06/2019

Memo No. 731/1(1)/C /Model City

Copy forwarded for information to:
Director SUDA,
SUDA, ILGUS Bhavan, Salt Lake, Kol – 106

Sd/-
Chairman
Baidyabati Municipality

C.c.: Chairman/E.O./S.I./S.A./File


Chairman
Baidyabati Municipality

24



Government of West Bengal
Office of the Block Development Officer
Balagarh Development Block
Balagarh: Hooghly

Memo No- 7099

Date-05.12.2023

To
The District Magistrate
Hooghly

Sub: Information in connection with the matter of Original Application No. 20/2022/EZ Bench [Suprova Prasad-Vs-Ministry of Environment Forests and Climate Change & Ors]

Ref: Memo No-2711/EN/3C-05/2023 Dated 01.12.2023 of the Director, IESWM & Principal Secretary to the Govt. of West Bengal, Department of Environment

Madam,

With reference to the subject cited above I am to furnish the point wise desired information. The desired information is stated below

A list of Municipalities/Panchayats with name of Block and Sub-Division under whose jurisdiction the river flows	Name of the Panchayats: Jirat, Sripur Balagarh, Sija kamalpore, Dumurdaha Nityanandapur-I, Dumurdaha Nityanandapur-II, Guptipara-I, Guptipara-II, Charkrishnabati, Somra-I and Somra-II under Balagarh Block
Action taken up by these local authorities for preventing the throwing of sewage into the river	To prevent throwing sewage into the river all drains are diverted and now no drains are connected with river. SLWM project has been implemented.
List of further actions proposed by these local authorities and funding arrangement for the same	Plastic waste management unit will be operational within a short period. Plan has been taken to link all house hold drains to filter chamber. Local Fund, 15 th FC Fund, 5 th SFC Fund, SBM(G) Fund and Fund from GAP will be utilized as available.
Nature of obstacles, challenges faced by the District Administration in the prevention of falling of Municipal wastes in to the river	Sometimes domestic waste and sewage are thrown in to river Ganga by some villagers. As the length of river Ganga is about 20 Km within this Block, more surveillance is required.
Steps taken up and proposed for maintenance of cleanliness at all times of the Ganga Ghats on both banks of the river Hooghly	Awareness program on cleaning ganga has been taken. A committee on cleaning work has been constituted and the progress is assessed regularly.

This is for your kind information and taking necessary action.

Yours faithfully

[Signature]
Block Development Officer
Balagarh Development Block
Balagarh: Hooghly

Memo No- 7099/1(2)

Date-05.12.2023

Copy forwarded to

1. The Additional District Magistrate(General), Hooghly for kind information.
2. The Sub-Divisional Officer, Sadar, Hooghly for kind information.


Block Development Officer
Balagarh Development Block
Balagarh: Hooghly



**Government of West Bengal
Department of Environment**

Prani Sampad Bhawan, 5th Floor, LB-2, Sect-III, Saltlake Kolkata-106.

Memo No: 2711 /EN/3C-05/2023

Date: 01 /12/2023

To
The District Magistrate
Hooghly

Sub: In the matter of Original Application No.20/2022/EZ Bench [Suprova Prasad -Vs- Ministry of Environment Forests & Climate Change & Ors]

Sir,

With reference to the above subject, you are requested to provide the following information at the earliest.

- i. A list of Municipalities/Panchayats with name of Block and Sub-Division under whose jurisdiction the river flows.
- ii. Actions taken up by these local authorities for preventing the throwing off sewage into the river.
- iii. List of further actions proposed by these local authorities and funding arrangement for the same.
- iv. Nature of obstacles, challenges faced by the District Administration in the prevention of falling of Municipal Wastes into the river.
- v. Steps taken up and proposed for maintenance of cleanliness at all times of the Ganga Ghats on both banks of the River Hooghly.

This information is required for conducting the Committee meeting constituted under the Chairmanship of the Chief Secretary, Govt. of West Bengal as per the direction of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide Order dated 09.10.2023.


You are requested to provide this information by 07.12.2023 to this Department.

Yours faithfully

Sd/-

Neelam Meena
Director, IESWM & Principal Secretary
to the Government of West Bengal

Copy forwarded for information to the Sr. P.S to the Principal Secretary, Department of Environment,
Government of West Bengal


Neelam Meena
Director, IESWM & Principal Secretary
to the Government of West Bengal

27

OFFICE OF THE MUNICIPAL ADMINISTRATORS OF CHAMPDANY
1, POURA BHAWAN ROAD, CHAMPDANY
P.O. BAIDYABATI, DIST.-HOOGHLY, PIN-712222

Memo No. : 1426 /23-24/C.M.

Date : 05-Dec-2023

To,
The District Magistrate,
 Hooghly, Clnsurah.

SUB : Letter Ref No. 2711/EN/3C-05/2023 Dated 01.12.23 regarding Cleaning of River Ganga

Madam,

Refer to the above subject , the undersigned is furnishing the answer of Point No. 02,03 & 05 of the letter (Ref No. 2711/EN/3C-05/2023 Dated 01.12.23) :

Reply of Point No. 02 :

- A. Sufficient Number of Green Blue Dust Bin of 100 Ltrs installed in Ghats to collect the Waste / Ritual Products.
- B. Ghats are being cleaned regularly and the Wastes are segregated and sent to Compost Plant & Transfer Station.
- C. Net Guards by Bamboo done in Rectangle shape at Ghats during Idol Immersion to protect Ganga River from any type of Waste or Wood.

Reply of Point No. 03 :

IEC materials are placed in All Ghats. More Myking and Awareness Campaign is proposed from Municipal fund in this regard.

Reply of Point No. 05 :

Urban Pure Waste Water Machine has been installed at the Main Outfall Drain as pilot Project of West Bengal Pollution Control Board, collaborated by IIT-Kharagpur & Bhaba Atomic Research Center, Executed by Bio mimicry Technologies Private Limited. Maintenance of Cleaning of Ghat is done by Municipality on Daily Basis.

Thanking You.



Yours Faithfully,

[Signature]
 05/12/23
 Executive Officer,
 Champdany Municipality

28



Ph. No. 2684-3776 / 2684-6239 / 2684-3453

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
CHINSURAH-MOGRA DEVELOPMENT BLOCK
KOLA :: P.O- MOGRA :: DIST.- HOOGHLY

Memo No. 3330

Date: 4.12.23

To
The District Magistrate,
Dist. Hooghly.

Sub : Compliance report of Chandrahati-I and Chandrahati-II Gram Panchayat in connection with O.A. No. 200 before Hon'ble National Green Tribunal.

Madam ,

Enclosed please find here with the Compliance report of Chandrahati-I and Chandrahati-II Gram Panchayat in connection with O.A. No. 200 before Hon'ble National Green Tribunal.

This is for your kind information .

Yours Faithfully

4.12.2023
Block - Development Officer
Chinsurah - Magra Development Block

Encl : As stated

Memo No. 3330 / 1(1)

Date: 4.12.23.

Copy forwarded for information to:

The Additional District Magistrate & Additional executive Officer , Hooghly Zilla Parishad

4.12.2023
Block - Development Officer
Chinsurah - Magra Development Block

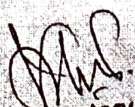
DRAFT TEMPLATE FOR COMPLIANCE UNDER QA 200

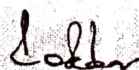
(To be filled by Panchayat & Rural Development Department, Govt of West Bengal – for
District Ganga Protection Committees separately)

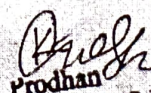
Name of the District : Hooghly

Name of the GP : Chandrahati-I

1. Sewage Management: Covered drains are being constructed across length and breadth of GP area and grey water treatment facilities like Vertical Filters, Dewats, Constructed Wetland are being constructed at the terminal points of the drains before discharging into river or open lands.
2. Septage Management : For Faecal sludge management cess pool vehicles are being hired from neighbouring Bansberia Municipality by the inhabitants at their own capacity and disposed off in open isolated ground through cess pools under the Municipality's dispensation.
3. Solid waste Management : For solid waste Management Community composters, Nadep Pits - adhering to the decentralized process -are being constructed across the GP area for aerobic decomposition of biodegradable wastes . Apart from this Home Composting is also being introduced for treating biodegradable wastes in household level. For Plastic wastes Management a Primary storage unit has been constructed which is an intermediary centre from which the plastics would be sent to the central processing unit located at Mogra -I GP. An incinerator is going to be installed in this primary storage unit for treating napkins, huggies with minimal pollution . For the entire process three E-Carts are being operationalised and have been plying from waste collection point to the disposal points (Community composters, Nadep Pits, Primary storage centre etc) on daily basis.
4. River front Development including construction of crematoria : No activities undertaken.
5. Other Associated activities undertaken by DGPC :
 - a) Number of awareness program conducted- component wise- Meetings and discussions-8 times, Miking 5 times , Hand bills – 3 times
 - b) IEC activities undertaken –Flexes , Sign boards etc
 - c) Ghat protection – Ghats at the bank of river kunti are being constructed & renovated .
 - d) Afforestation – Nothing to be mentioned.
 - e) Landscaping and beautification – Nothing to be mentioned.
 - f) List of Best practices- i)The beneficiaries are seen becoming more systematic in daily segregating bio degradable and non degradable wastes generated at their household. ii) The market places are seen less littered due to usage of wastebins at various locations iii) The schools are seen more cleaner since most of the schools are having separate girls and boys toilet with proper sanitation facility , the girls toilet in high school has had the privilege of napkin vending machine , the schools are provided with waste bins at various places .
 - g) Any other issues fit to be mentioned- Nothing to be mentioned.


 Secretary
 Chandrahati (I) G.P.
 04/12/23


 4.12.23


 Pradhan
 Chandrahati (I) G.P.
 4.12.23

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: HOOGHLY

Name of the GP: CHANDRAHATI-II

- 1 **Sewage Management: CONSTRUCTION OF DRAIN, SOAK PIT ,LEACH PIT,FILLTER CHAMBER USE OF GREY WATER IN HOUSE HOLD KITCHEN GARDEN , ETC.**
- 2 **Septage Management: NA.**
- 3 **Solid Waste Management: SOLID WASTE MANAGEMENT PLANT IS RUNNING WHICH COLLECT HOUSE WASTE FROM HOUSE TO HOUSE AND WASTE TREATED AT CENTRAL PROCESSING UNIT BY SEGREGATION ETC FOR BIO PREPARATION OF BIO FERTILISER PRODUCTION.**
- az
- 4 **River Front Development including construction of Crematoria: NA.**
- 5 **Other Associated activities undertaken by DGPC:MICING,STREET DRAMA,SANSAD GROUP DISCUSSION.**
 - a. Number of Awareness Programme conducted - component wise 7
 - b. IEC Activities undertaken- component wise. YES
 - c. Ghat Protection YES, TO PREVENT SOIL EROSION , LAND PROCTECTION & POLLUTION.
 - d. Afforestation YES. PLANTED SUSTAINABLE TREES WHERE NECESSARY.
 - e. Landscaping and Beautification ... WALL WRITING AT DIFFERENT SCHOOL.
 - f. List of Best Practices. EXTENSIVE AWARENESS TO THE PEOPLE TO CLEAN GANGA, SAVE GANGA.
 - g. Any other issues fit to be mentioned:-NA.

Asst
Executive Assistant
Chandrahati-2 Gram Panchayat

Pradhan
Pradhan
Chandrahati-2 Gram Panchayat
Chandrahati, Hooghly

Block Day Officer
4.12.2023
Block Day Officer
Chinsurah, M. J. Hooghly.

31



**OFFICE OF THE MUNICIPAL COUNCILORS
SERAMPORE**

1, N.S. Avenue, Serampore, Dist - Hooghly, West Bengal : 712201
Phone No. : (033) 2662-0310, Fax No. : (033) 2662-3651
Email ID : seramporemunicipality@hotmail.com

Memo No 2334/PW-63

Dated:04/12/2023

To
The District Magistrate
Hooghly

Sub : Ragarding protection of Ganga River
Ref; in the matter of original application No 20/2022/EZ bench (Suprova Prasad
vs Minostry of environment , Forest and Climate Change and others

Sir / Madam

As sought for in the subject matter the action taken in regard to protection of Ganga River as follows

Point no 2 : Waste collection Bin have been placed at the access point of at 14 ghats of Ganga River. Netting has been done at the outfall of drains to prevent solid waste into Ganga River .IEC boards have also been placed at the ghat awaring people not to litter into Ganga River within Serampore Municipality.

Point no 3. Proposal for upgradation of One Sewerage Treatment plant has been sent to KMDA and DPR is being prepared by the authority concern. This will increase the capacity and will protect from sewerage waste to fall into Ganga River.

Point no 5 Daily cleanliness of out fall drains and removal of garbage are done in regular basis by the municipality . More IEC activity has to be done to aware people to protect Ganga .

Executive Office
Serampore Municipality

DANKUNI MUNICIPALITY

Office of the Councillors

Estd.: 01-11-2008

Hasina Shabnam
Chairperson

Uttar Subhas Pally, Manoharpur
P.O. & P.S. : Dankuni, Dist.: Hooghly, PIN Code : 712311
Phone & Fax No. : (033) 2659-0694
Website : www.dankunimunicipality.com
E-mail id: ulbdankuni@gmail.com

Prakash Raha
Vice Chairman

Ref. No.: 3055/DKM/2024



Date: 04/12/2023

Report

Sub: In the matter of Original Application No 20/2022/EZ Bench [Suprova Prasad – Vs –
Ministry of Environment Forests & Climate change & Ors]

Ref: Memo No 2711/EN/3C-05/2023 dated 01/12/2023.

With reference to the above subject, you are requested to provide the following information at the earliest.

1. Actions taken up these local authorities for preventing the throwing off sewage into the river: **NA, as there is no river in this Municipality and waste water is not discharged in into the river.**
3. List of further actions proposed by these local authorities and funding arrangement for the same: **N/A**
5. Steps taken up and proposed for maintenance of cleanliness at all times of the Ganga Ghats on both banks of the River Hooghly: **N/A**

Prakash Raha
Chairperson
Dankuni Municipality
Chairman
Dankuni Municipality
Manoharpur, Dankuni, Hooghly



OFFICE OF THE MUNICIPAL COUNCILORS SERAMPORE

1, N.S. Avenue, Serampore, Dist - Hooghly, West Bengal : 712201
Phone No. : (033) 2662-0310, Fax No. : (033) 2662-3651
Email ID : seramporemunicipality@hotmail.com

Memo No 2334/PW-63

Dated: 04/12/2023

To
The District Magistrate
Hooghly

Sub : Regarding protection of Ganga River
Ref; in the matter of original application No 20/2022/EZ bench (Suprova Prasad
vs Ministry of environment , Forest and Climate Change and others

Sir / Madam

As sought for in the subject matter the action taken in regard to protection of Ganga River as follows

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Executive Office
Serampore Municipality
EXECUTIVE OFFICER
Serampore Municipality

34

Suniti Kumar Guchhait
Executive Officer



Office of the Board of Councillors,
Rishra Municipality,
Rishra, Hooghly, West Bengal

Phone : 2672-1373, 2953, 6794

Fax : 2672-0306

E-mail : rjshramunicipality@yahoo.com

Ref. No. 1861/VIII

Dated, Rishra The 04.12.23

To,
The District Magistrate,
Hooghly.

Sub:- In the matter of original Application No. 20/2022/EZ Bench [Suprova Prasad-Vs-Ministry of Environment Forests & Climate Change & Ors].

Ref:- Your office memo no. 2711/EN/3C-05/2023 dt. 01/02/2023.

Madam,

With reference to the above subject, the report as desired is sending herewith for favour of your kind information and taking necessary action.

- 1) Rishra Municipality-
 - a) Installed Screen in all discharging point of outfalls into the river.
 - b) Installed Bins for segregation of wastes.
 - c) Regular cleaning is being maintained.
 - d) Permanent board has been displayed requesting the people not to throwing any garbage to the river Ganga.
 - e) Regular IEC programme has been done.
- 2) Proposed further action-
 - a) Sewage treatment plant is required if land available.
 - b) Education & awareness about the importance of proper waste disposal.
 - c) Introduction of waste recycling plant.
 - d) Install and adequate nos. of Public Bins beside the river.
 - e) Enforce strict penalties and fines for littering and illegal dumping.
 - f) Plantation like foxtail is required at road side, parks, playground etc. and gardening is mandatory in each building.
 - g) Funding arrangement: - Required adequate fund from GAP, Central & State fund and our own fund.
 - h) Involving various stake holders including industries, in sustainable practices that minimize their impact on the river.
 - i) Encouraging the development and adoption of ecofriendly technologies and practices.

Contd..... Pg (2)

35

Sunil Kumar Guchhait
Executive Officer



Office of the Board of Councillors,
Rishra Municipality,
Rishra, Hooghly, West Bengal

Phone : 2672-1373, 2953, 6794

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Ref. No. _____

Dated, Rishra The 04.12.23

To,


(2)

4) Steps taken up:-

- a) Regular cleaning of all Ghats involving local communities volunteers and Government Agency.
- b) IEC at regular interval.
- c) Regular cleaning of all Bins.
- d) Enforce strict penalties and fines.
- e) Proper plantation.

With thanks,

Yours faithfully,


Executive Officer,
Rishra Municipality
Rishra Municipality



CHANDERNAGORE MUNICIPAL CORPORATION

Vivekananda Sarani, Marie Park, P.O. Chandernagore, Dist. Hooghly, PIN 712 136, West Bengal
 Phone : 033 2683 5297 / 2562; 2685 0057 | Fax : 033 26835068 | 2683 6706 (Ambulance)
 E-mail : chandernagorecorporation@yahoo.co.in | Website : www.chandernagoremunicipalcorporation.in
 Complaint / Grievance : chandernagoremcorporation@gmail.com | Whatsapp : +91 9433655599

Memo No -XII/Conservancy/2023-2024/ 40

Dated: 5/12/2023

From: Commissioner

Chandernagore Municipal Corporation

To: DyDLRO, Hooghly

Sub- Initiatives taken by CMC in respect with cleanliness of several Ganga Ghats & outfalls.

Ref: Letter from the department of environment, Prani Sampad Bhavan, vide Memo no -2711/EN/3C-05/2023 dated- 1/12/202

This is to inform you that some key initiatives taken by CMC in respect of cleanliness of several Ganga Ghats & outfalls are as follows ---

- I. River ganga (Hooghly river) & Saraswati river flow through this corporation.
- II. We have Four (4) pumping stations at different locations to put the sewage into the STP which is maintained by KMDA authority.
- III. Untreated drain contents of water 32 nos of drains of ULB fall into the river Ganges. How these could be treated and funding source is not known to us. This liquid may be diverted to STP for treatment.
- IV.
 1. Solid waste doesn't fall into the river.
 2. Sewage also does not fall into the river.
 3. But drains carry untreated liquid into the river.
 4. Projects to divert all such liquids of 32 drains need huge financial involvement. The source fund is not known.
- V.
 1. Blue & Green coloured bins have been placed at all Ganga Ghats for disposal of solid waste.
 2. Twelve (12) nos of "Ganga Bondhu" have been entrusted for cleaning ghats twice daily & one no of "Ganga Sathi" has been deputed for overall supervision of the entire work.

Commissioner

Chandernagore Municipl Corporation

Commissioner
 Chandernagore Municipa
 Corporation